

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 30th August, 2014

No. HC.VII-95/2012/6453/A: Hon'ble the High Court has been pleased to direct the Judicial Officers from the Districts of **Cachar, Silchar, Hailakandi, Karimganj & Kolasib (Mizoram)** to attend a training programme on "**Cyber Crime Related Capacity Development**", to be organised by the Judicial Academy, Assam in collaboration with the C-DAC, Kolkata on **13th & 14th September, 2014 in the Seminar Hall of the National Institute of Technology (NIT) at Silchar. However, one officer may be detailed at the respective Headquarter & Sub-Division to deal with urgent judicial work.**

The details of the Training Programme will be uploaded in the official website of the Gauhati High Court (at the link : 'Training Notice') in due course.

The Officers are to report at the venue on 13.09.2014 at 9:30 AM positively.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-95/2012/6454 - 6475/A , Dated : 30.08.2014

Copy forward for information and necessary action:

1. The Director, Judicial Academy, Assam.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.
The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.
4. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action.
The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.
5. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
6. **The District & Sessions Judge, Cachar, Silchar / Hailakandi / Karimganj.. He / she is also requested to ensure circulation of this Notification to all the Judicial Officers of his / her respective District and do the needful in this regard.**
7. **The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. He is requested to ensure circulation of this Notification to all the Judicial Officers of Kolasib District accordingly.**
8. The District & Sessions Judge, Aizawl, Mizoram.
9. The Secretary, District Legal Services Authority, Cachar, Silchar.
10. The Presiding Officer, Industrial Tribunal, Cachar, Silchar
11. The Principal Judge, Family Court, Cachar, Silchar.
12. The Member, MACT, Cachar, Silchar.
13. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
15. **The Chief Judicial Magistrate, Cachar, Silchar / Hailakandi / Karimganj. He / she is also requested to inform the judicial officers under his / her control.**
16. The Counsellor, Family Court, Cachar, Silchar
17. The Dy. Registrar, Judl. / Bench / (G&C), Gauhati High Court, Guwahati.
18. **Dr. Amit Chaudhuri, Joint Director, ICT & Services and Education & Training, C-DAC, Kolkata, Plot- E-2/1, Block-GP, Sector - V, Saltlake Electronics Complex, Bidhannagar, Kolkata - 700 091.**
19. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.**
20. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
21. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
22. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


20.08.14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM